

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sandeep kumar.

For Petitioners

For
Cib. Vishnu

2) S. GIRITHARAN

Counsel for R2 & R3

ORDER

Counsels for both the parties are present and prayed for time for making submissions.
At request, time is enlarged. Put up on **06.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)